

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3038
ANSWERED ON:29.08.2013
ANIMALS IN FLIGHTS
Dhanaplan Shri K. P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is planning to withdraw the ban on carrying animals for experiments in Air India flights;
- (b) if so, the details thereof;
- (c) whether other airlines in the country are allowing animals;
- (d) if so, the details thereof;and
- (e) whether the Government has received any objection from any organization in this regard and if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) and (b): There is a no ban on carriage of experimental animals on Air India flights. Carriage of the animals on Air India flights is linked mainly to domestic sector. These animals are carried as per the laid down procedure of IATA Live Animals Regulation and all care is taken during the transportation by air.

(c) and (d): Animals are allowed to be carried on board on any aircraft to/from and within India subject to compliance of Rule 24C of Aircraft Rule 1973 and AIC - 09 of 1985 issued by DGCA on 'Carriage of animals/birds etc'.

(e): Yes, Madam. People for the Ethical Treatment of Animals

(PETA), India has objected the carriage of experimental animals on board.